

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130

COCP No. 2/Chd/ Hry/2023
And
CP No. 112/Chd/Hry/2022
(Dismissed for Non-Prosecution
on 02.01.2023)

IN THE MATTER OF:

Rajesh Sharma Director, IMOBI Tech ...
India Pvt. Ltd.

Petitioner

Versus

Uday Partap & Ors. ...

Respondents

Under Section: 241, 242, CA 2013
Rule: 11 of NCLT

Order delivered on 16.02.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 19.04.2024.

Sd/-
Court Officer